

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 81 of 2013 &
I.A. No. 129 of 2013**

Dated : 11th July, 2013

GMR Vemagiri Power Generation Ltd. ... Appellant(s)

Versus

A.P.E.R.C. & Ors.

... Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **14.08.2013.**

COURT MASTER